

1 2	3	4
17. Nagaland	11.00	11.00
18. Orissa	10.20	62.20
19. Punjab	04.60	24.00
20. Rajasthan	17.20	108.30
21. Sikkim	05.50	11.00
22. Tamil Nadu	—	259.30
23. Tripura	04.00	29.80
24. Uttar Pradesh	55.10	346.70
25. West Bengal	22.50	144.00
26. A & N Islands	05.50	18.30
27. Chandigarh	—	25.10
28. D & N Haveli	05.50	18.30
29. Daman & Diu	—	18.30
30. Delhi	03.00	19.00
31. Pondicherry	—	11.00
Total	603.00	2800.00

#### New Duties Earmarked for DDA

4421. DR. D. VENKATESHWAR RAO:  
Will the MINISTER OF URBAN AFFAIRS  
AND EMPLOYMENT be pleased to state:

- the new duties earmarked for DDA;
- the details of housing projects of Delhi to be given to private builders for early completion of the job earmarked; and
- the authority responsible for watching implementation of Master Plan of Delhi and action taken on suggestions of CMs of Haryana, Uttar Pradesh to add certain satellite towns of their States in NCR?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATRAYA): (a) to (c) In order to meet the target of building two million additional houses as set out in the national agenda for Governance, it has been decided to involve the private sector in the housing industry in Delhi. Order in this regard, issued to all concerned of 19.6.98 *inter-alia* stipulates that the minimum area required for land assembly will be 30 acres of contiguous land. The ownership of the person(s) should be legal and developer will have to pay 20% of the market

value of the gross area into the Shelter Fund and 10% of the housing will be for the EWS & LIG category.

These orders will not affect the working of DDA which will continue to be responsible for the planned development of the city based on the Master Plan.

The NCR Planning Board has reported that there have been no suggestions for adding satellite towns to Delhi.

#### लक्ष्मीबाई नगर में जाफरियों का बंद किया जाना

4422. श्री सुर्षभान पाटील बहादुरने: क्या सहरी कार्य और रोजगार मंत्री यह बताने कि कृपा करेंगे कि:

(क) क्या यह सच है कि सरकारी कालोनी में लक्ष्मीबाई नगर टाइप-II के भूतल (ग्राउंड फ्लोर) के अधिकांश मकानों की जाफरिया बंद (कवर्ड) है जबकि कुछ मकानों की जाफरिया बंद नहीं है;

(ख) यदि हां, तो इसके क्या कारण हैं;

(ग) गत एक वर्ष के दौरान भूतल की जाफरियों को बंद करने के लिये सीपीडब्ल्यूडी को कितने अनुरोध प्राप्त हुये; और